GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

LOK SABHA

UNSTARRED QUESTION No. 390

TO BE ANSWERED ON THE 1st December, 2015

Bulk Drug Policy

390. SHRI MOHITE PATIL VIJAYSINH SHANKARRAO: SHRI RAHUL SHEWALE: SHRIMATI KAVITHA KALVAKUNTLA: DR. HEENA VIJAYKUMAR GAVIT: DR. SHRIKANT EKNATH SHINDE: SHRI VINAYAK BHAURAO RAUT: DR. J. JAYAVARDHAN:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has recently prepared a new bulk drug policy for implementation in the country;
- (b) if so, the salient features of this policy;
- (c) the estimated investment required for implementation of the policy;
- (d) whether the Government has recently established bulk drug cluster parks in various parts of the country;
- (e) if so, the details thereof along with the locations in the country; and
- (f) the steps taken/proposed to be taken to improve the production of drugs in the country instead of depending on imports?

<u>ANSWER</u>

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

(a), (b) and (f): The Government had constituted a committee under the chairmanship of Secretary, Department of Health Research. The mandate of this Committee was to carefully study the whole issue of APIs of critical importance by identifying important APIs and then working out a package of

interventions/concessions required to build domestic production capabilities and examine the cost implications. The Government is examining in consultation with the stake holders the recommendations of the Committee constituted to look into the issue of Bulk Drug/API production in the country. Once these recommendations are implemented, it would provide a way forward to improve the production of Bulk Drug/API production in the country.

(c),(d),(e): In view of reply to (a), (b) and (f) above, does not arise.

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